

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 04.09.2012

TA No. 08/2012 (CWP No. 1862/2007)

Mr. Amit Mathur, counsel for applicant.
Mr. B.K. Pareek, proxy counsel for
Mr. T.P. Sharma, counsel for respondents.

Learned counsel appearing for the applicant wants to withdraw the present T.A. with liberty to the applicant to file fresh.

In view of the request made on behalf of the applicant, the present T.A. stands dismissed as withdrawn with liberty to the applicant to file fresh.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

K.S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat